

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00838/2019

Monday, this the 25th day of November, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sambhu Potty.K
Postal Assistant
Punalur H.O, Punalur – 691 305
Residing at Sharmas, Chilling Plant
Eroor P.O, Anchal, Kollam District-691 312
Mob No.8590448101

...Applicant

(By Advocate – Mr.Vishnu S Chempazhanthiyil)

v e r s u s

1. The Deputy Divisional Manager (PLI) and
Adhoc Disciplinary Authority
Office of the CPMG, Kerala Circle
Thiruvananthapuram – 695 033
2. The Director of Postal Services
Office of the CPMG, Kerala Circle
Thiruvananthapuram- 695 033
3. The Chief Postmaster General
Kerala Circle, Thiruvananthapuram-695 033
4. Union of India, represented by
Director General & Secretary
Department of Posts
Dak Bhavan, New Delhi – 110 001

...Respondents

(By Advocate- Mr.H.Rathish, ACGSC)

This application having been heard on 25th November 2019, the Tribunal on the same delivered the following :

.2.

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The prayer in the Original Application is for expeditious disposal of the statutory appeal pending before respondent no.2.

2. We feel that the Original Application can be disposed of at this stage by directing respondent no.2 to consider the appeal filed by the applicant on merit and dispose of the same with a speaking order within thirty days from the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

SV

.3.

List of Annexures

1. Annexure A-1 – True copy of the proceedings No.F/PTADN/GK/1-2018 dated 31.12.2018 issued by the 1st respondent
2. Annexure A-2 - True copy of appeal dated 16.2.2019 to the 2nd respondent
